

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).28604/2010

(From the judgement and order dated 19/12/2007 in RFA No.
2889/1999 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

RAM RAKHI(D)THR. LRS.

Petitioner(s)

VERSUS

STATE OF PUNJAB,TH.COLLECTOR ROPAR & ANR

Respondent(s)

(With office report)

Date: 03/01/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Mr. R.K. Kapoor, Adv.
Mr. Harish Chandra Pant, Adv.
Mr. Anis Ahmed Khan,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Tag with Special Leave Petition (Civil)
No. 20612 of 2008.

(VINOD LAKHINA)
Court Master

(KUSUM GULATI)
Court Master